

ORDER-SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

07.11.16/92 No. _____ 199

VERSUS _____

Sl. No.	DATE	OFFICE REPORT	ORDER
1	2	3	4
		<u>30.7.93</u> Hon R. K. Verma VC Advocate's office on strike. Adj to 19.8.93 for hearing Dated: 19.8.93 Hon'ble Mr. A K Sinha, J M None appeared for the applicant. No R.A. has been filed so far. The learned counsel for the respondents is present, and he is ready for argument. Adjourned. List this case for admission/ hearing on 27.9.93.	OR No RA filed so far. <u>18/8/93</u> OR No RA has been filed so far. Nag <u>24/9/93</u> OR No RA has been filed as yet. Nag <u>07/10/93</u>
		<u>27-9-93</u> Hon'ble Mr. Mahalingam J M Due to reference adjourned to 08-10-93 for admission.	Y J M 13/10/93

OA 1116/92

A1
2

A4

8.10.93

Hon. Mr Mahraj Din JM

OB

No RA has been
filed as yet.

Mag
10/11/93

RA not filed, the same may be
filed within 2 weeks. List this case
on 10.11.93 for hearing.

13.11.93

Hon R.K. Vorwaro

W

JM

Not reached adjourned.

Bey
12/11

27.9.94

List this case for hearing on
17.11.94

on
RA not filed
Mag
12.11

Registrar.

✓

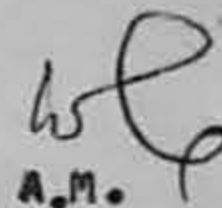
17/11/1994

Hon'ble Mr. S. Das Gupta, A.M.

None for the applicant. Sri A.K. Gaur, counsel for the respondents is stated ^{to be} ~~that he is~~ busy in the another court.

R.A. not yet filed. List this on 3.1.1995 for hearing. The applicant shall be at liberty to file the R.A, if any, before this date.

on
handled
by


A.M.

any

3.1.95

Hon'ble Mr S. Dayal, AM

None for the applicant. Shri A.K. Gaur for the respondents. The applicant was also not present on 19.8.93 and 17.11.94. It appears that the applicant has lost his interest in this case. The case is dismissed in default for non prosecution.

Per


AM